

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 24<sup>th</sup> July, 2025*

No. HCM/D-42/2023-Estt.-I/14358 : In pursuance of this Registry's earlier advertisement of even number dated 11<sup>th</sup> December, 2024, regarding the engagement of Translators for the translation of High Court and Supreme Court judgments from English to Manipuri (Roman alphabet), and consequent to the Translation Tests and Personal Interaction held on 24<sup>th</sup> & 25<sup>th</sup> June, 2025, and 17<sup>th</sup> July, 2025 respectively, the following persons are hereby empanelled as Translators (on engagement basis) under the Translation Scheme of the AI-Assisted Legal Advisory Committee of the High Court.

Sl. No.	Name of the Empanelled Translator
1	Nongmaithem Brela Devi
2	Benika Yumnam
3	Phusam Ishaque Ali
4	Laishram Bishwajit Singh
5	Joyprakash Laishram
6	Khongbantabam Manileima Devi
7	Potshangbam Yaipharembi Devi
8	Khaidem Niranjay Singh
9	Rohan Maisnam
10	Khoisnam Naresh Singh

Further communication regarding work allocation and additional details will be conducted through the email address: [highcourttranslation@gmail.com](mailto:highcourttranslation@gmail.com)

**Note:-** *The empanelment of Translators will be strictly performance-based, with continued inclusion contingent on meeting the required standards. Failure to adhere to these standards may result in de-empanelment at any stage of the project.*

*Reeta Laishram*

**(REETA LAISHRAM)**

LANGUAGE OFFICER (SPECIAL OFFICER)  
HIGH COURT OF MANIPUR

*Copy to:-*

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Registrar (Translation Wing), High Court of Manipur.
- ✓ 6. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official Website of this Registry.
7. The Superintendents Estt. - I/Finance & Accounts, High Court of Manipur.
8. Concerned File/Notice Board/Guard File.